

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 469**  
TO BE ANSWERED ON- 20/07/2022

**WELFARE OF PARTICULARLY VULNERABLE TRIBAL GROUPS**

469 PROF. MANOJ KUMAR JHA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has taken measures to protect the interests of Particularly Vulnerable Tribal Groups (PVTGs) by planning for their socio-economic development;
- (b) the details of the financial assistance provided to the States and UTs for the development of Particularly Vulnerable Tribal people;
- (c) the State-wise population of PVTGs, including Bihar; and
- (d) whether an underutilization of the funds of the scheme has been reported in the last three years, the details thereof and the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)

**(a) & (b):** Yes, Sir. The PVTGs are eligible for availing of the benefits of all the schemes of the Central and State Governments which are applicable to eligible citizens of India. In addition, they are also eligible for all the schemes undertaken in the STC of schemes of the Central and State Governments as well as of schemes targeted specifically at the STs in the Central and State Governments. In addition, to enable a focussed attention to the development of PVTGs and as a gap filling mechanism, Government implements a dedicated Centrally Sponsored Scheme (CSS) “Scheme of Development of Particularly Vulnerable Tribal Groups” with the overall objective of protecting the interests of 75 Particularly Vulnerable Tribal Groups spread across 18 States and UT of Andaman & Nicobar Islands in the country. The scheme aims at planning for their socio-economic development in a comprehensive manner while retaining the culture and heritage of the communities by adopting habitat development approach and intervening in all spheres of social and economic life, so that a visible impact is made in improvement of the quality of life of PVTGs. Under this scheme, financial assistance is extended to the PVTG concentrated States/UT Administration based on their proposals for development of PVTG communities in the sectors such as education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-

conventional sources of energy for lighting purpose, social security and any other innovative activity meant for the comprehensive socio-economic development of PVTGs and to fill in the critical gaps in development. The scheme is implemented in accordance with Conservation-Cum-Development (CCD) Plans prepared by the State Governments/UT Administration and projects /activities taken up under this scheme are demand driven.

Details of the financial assistance provided to the States and UTs under the Scheme of Development of PVTGs during the last 3 years is given in **Annexure I**.

**(c):** As per information received from the Office of Registrar General & Census Commissioner, Registrar General of India (RGI), no data on Particularly Vulnerable Tribal Groups (PVTGs) is collected in Census and only those tribes are enumerated separately which are specifically notified as Scheduled Tribes (STs) as per Presidential Order under the Constitution (Scheduled Tribes) Order, 1950 amended from time to time. As the enumeration of tribes other than STs has not been done separately in any of the decadal Censuses since 1951 Census, data on population of PVTGs are not exclusively maintained centrally. However, State/ UT- wise decadal data on some PVTGs received from Registrar General of India is furnished at **Annexure -II**.

**(d):** The Scheme of Development of PVTG is a demand driven scheme and funds are released to States/UT as per their demand for the particular financial year within their share of allocation.

**Details of the financial assistance provided under the Scheme of Development of PVTGs during the last 3 years, State-wise.**

*Amount (Rs. in Lakh)*

Sl. No.	Name of State	FY 2019-20		FY 2020-21		FY 2021-22	
		Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1	Andhra Pradesh	3713.43	3713.43	1245.51	258.60	1829.60	0.00
2	A & N Islands	0.00	0.00	0.00	0.00	252.11	0.00
3	Bihar	0.00	0.00	0.00	0.00	0.00	0.00
4	Chhattisgarh	1311.35	1311.35	989.32	989.32	996.90	0.00
5	Gujarat	429.05	429.05	552.20	552.20	761.80	405.62
6	Jharkhand	847.00	847.00	1777.29	1777.29	1696.93	0.00
7	Karnataka	1933.01	1933.01	438.46	227.99	661.17	0.00
8	Kerala	0.00	0.00	88.00	0.00	0.00	0.00
9	Madhya Pradesh	8064.89	7433.21	2188.11	0.00	2888.69	0.00
10	Maharashtra	2510.00	402.68	1411.66	0.00	0.00	0.00
11	Manipur	0.00	0.00	0.00	0.00	0.00	0.00
12	Odisha	976.38	976.38	1202.00	1202.00	1197.00	0.00
13	Rajasthan	968.10	968.10	968.00	914.24	706.17	706.17
14	Tamil Nadu	819.48	390.58	551.08	336.70	1967.81	0.00
15	Telangana	538.50	538.50	1460.50	1460.50	1193.04	0.00
16	Tripura	1960.82	1847.62	231.43	231.43	1481.71	126.50
17	Uttarakhand	489.53	23.10	295.00	0.00	367.07	0.00
18	Uttar Pradesh	0.00	0.00	82.04	0.00	0.00	0.00
19	West Bengal	437.47	437.47	519.40	519.40	0.00	0.00
	<b>Grand Total</b>	<b>24999.00</b>	<b>21251.48</b>	<b>14000.00</b>	<b>8469.67</b>	<b>16000.00</b>	<b>1238.29</b>

**Annexure -II.**

The PVTGs population as per information from Registrar General of India, State-wise.

Sl. No	State	Name of the PVTGs	Population	Population	Population
			Census 1991	Census 2001	Census 2011
1	Andhra Pradesh (Including Telangana)	Bodo Gadaba	NA	NA	NA
		Bondo Poroja	NA	NA	NA
		Chenchu	40869	49232	64227
		Dongaria Khond	NA	NA	NA
		GutobGadaba	NA	NA	NA
		Khond Poroja	NA	NA	NA
		Kolam	NA	NA	NA
		Konda Reddy	76391	83096	107747
		Konda Savaras	NA	NA	NA
		Kutia Khond	NA	NA	NA
		ParengiParoja	NA	NA	NA
		Thoti	3654	2074	4811
2	Bihar	Asurs	NA	181	4129
		Birhor	NA	406	377
		Birjia	NA	17	208
		Hill Kharia	NA	NA	NA
		Korwas	NA	703	452
		Malpaharias	NA	4631	2225
		Pahariyas	NA	2429	647
		SauriaPaharia	NA	585	1932
		Savara	NA	420	80
3	Jharkhand	Asurs	NA	10347	22459
		Birhor	NA	7514	10726
		Birjia	NA	5365	6276
		Korwas	NA	27177	35606
		Malpaharias	NA	115093	135797
		Parhaiyas	NA	20786	25585
		SauriaPaharia	NA	31050	46222
		Savara	NA	6004	9688
4	Gujrat	Kathodi	NA	NA	NA
		Kotwalia	NA	NA	NA
		Padhar	15896	22412	30932
		Siddi	6336	8662	8661
		Kolgha	NA	NA	NA
5	Karnataka	JenuKuruba	6371	29828	36076

		Koraga	16322	16071	14794
6	Kerala	Cholanaikan(A section of Kattunaickans)	NA	NA	NA
		Kadar	NA	2145	2949
		Kattunayakan	NA	14715	18199
		Kurumbas	NA	1152	2586
		Koraga	NA	2174	1582
7	Madhya Pradesh	Abujh Marias	NA	NA	NA
		Baigas	317549	332936	414526
		Bharias	NA	NA	NA
		Hill Korwas	NA	NA	NA
		Kamars	20565	2424	666
		Saharias	NA	NA	NA
		Birhor	NA	NA	NA
8	Chhattisgarh	Baigas	NA	69993	89744
		Kamars	NA	23113	26530
9	Maharashtra	Katkaria (Kathodia)	NA	NA	NA
		Kolam	NA	NA	NA
		Maria Gond	NA	NA	NA
10	Manipur	Marram Nagas	NA	NA	NA
11	Orissa	Birhor	825	702	596
		Bonda	NA	NA	NA
		Didayi	5471	7371	8890
		Dongria Khond	NA	NA	NA
		Juangs	35665	41339	47095
		Hill (Pahari) Kharias	NA	NA	NA
		Kutia Khond	NA	NA	NA
		Soura	NA	NA	NA
		LanjiaSouras	NA	NA	NA
		Lodhas	7458	8905	9785
		Mankidias	1491	130	2222
		PaudiBhuyans	NA	NA	NA
ChuktiaBhunjia	NA	NA	NA		
12	Rajasthan	Seharias	NA	NA	NA
13	Tamil Nadu	KattuNaickans	NA	45227	46672
		Kotas	NA	925	308
		Kurumbas	NA	5498	6823
		Irulas	NA	155606	189661
		Paniyans	NA	9121	10134
		Todas	NA	1560	2002
14	Tripura	Reangs	11606	165103	188220
15	Uttar Pradesh	Buxas	3621	4367	4710

		Rajis	1728	998	1295
16	Uttarakhand	Buxas	NA	46771	54037
		Rajis	NA	517	690
17	West Bengal	Birhor	855	1017	2241
		Lodhas	NA	NA	NA
		Totos	NA	NA	NA
18	Andaman & Nicobar Islands	Great Andamanese	32	NA	44
		Jarawas	89	240	380
		Onges	101	96	101
		Santenelese	24	39	15
		Shompens	131	398	229

\*\*\*\*\*